

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2015 & IA-369 OF 2015,
APPEAL NO. 225 OF 2015 & IA-370 OF 2015 &
APPEAL NO. 237 OF 2015 & IAS-390 OF 2015 & 165 OF 2016**

Dated : 28th October, 2016

In the matter of:

Reliance Infrastructure Ltd.

... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

The matter is wrongly listed on Board. This matter is coming up before Court-I on **24.11.2016**.

Court Master

vt